To,

All Members of Central Board of Indirect Taxes and Customs
All Pr. Chief Commissioners/ Chief Commissioners of Customs/ Customs (Preventive)
All Pr. Chief Commissioners/ Chief Commissioners of Customs and Central Tax
All Pr. Directors General/ Directors General of the CBIC
All Joint Secretaries/Commissioners working in the Board

Madam/Sir,

Subject: An online pre-Accreditation Workshop for Technical and Operational Experts (TOA) on Authorized Economic Operator (AEO) Programmes – reg.

World Customs Organization (WCO) is organizing an online pre-Accreditation Workshop for Technical and Operational Experts (TOA) on Authorized Economic Operator (AEO) Programmes. The Workshop is intended for French-speaking participants. It will be held virtually and is tentatively scheduled from 16th to 20th May, 2022.

2. In order to be accredited as a WCO expert in the area of AEO, candidates need to demonstrate most of the following qualifications and competencies requirements:

(i) Personal Skills
- Excellent interpersonal and communication skills.
- Personal suitability and the aptitude required for international development work (open-mindedness, patience, self-awareness, cultural awareness, empathy, etc.).
- A high level of self-motivation, flexibility and commitment to task completion.
- A broad view of, and interest, in international events.
- Appropriate and professional behaviour during the WCO’s capacity building activities;

(ii) Academic and Professional Career Expertise
- University level education or equivalent ongoing professional experience of working within a Customs Administration (at least 5 years).
- Proven experience in implementing Customs modernization processes.
- Expertise of AEO Implementation and Validation.
- Understanding of risk management procedures.
- Understanding of Coordinated Border Management.
- Understanding of major challenges for AEOs.
- Understanding of the process of negotiating and implementing AEO MRAs.
- Demonstrated understanding of the latest trends in AEO developments, including developments in the use of IT and data exchange.
- Experience as an advisor, facilitator, trainer or mentor.
- Customs management experience would be a strong asset.

(iii) Knowledge of WCO Standards and Instruments
- Thorough understanding of WCO strategies and approach.
- Robust knowledge of the key WCO standards and tools such as, inter alia:
- SAFE Framework of Standards.
- The Revised Kyoto Convention;
- AEO Implementation and Validation Guidance;
- Customs - Business Partnership Guidance;
- Strategy Guide for AEO MRA;
- AEO Compendium; and
- WCO Customs Risk Management Compendium.

(iv) International Experience
- Experience in working in multiple cultures and in an international environment.

(v) Vocational Skills
- Ability to communicate effectively and engage with senior Customs managers, as well as other border management and trade representatives and private sector representatives.
- Ability to facilitate group discussions relating to public administration reform and modernization.
- Ability to work effectively in a team by contributing to common objectives.
- Ability to communicate clearly in writing, demonstrating the competence to think and analyze logically and comprehensively.
- Proven analytical abilities and reporting skills.
- Excellent oral, written and IT communication skills.

(vi) Language Skills
- Proficiency level of French required. Additional languages are an advantage.

3. In this regard, it is requested to forward the filled nominations form of suitable officers who fulfill the criteria specified by the WCO as per Annexure-I along with vigilance clearance, APAR grading for the last five years and proforma(typed). The nominations in pdf format should be sent by e-mail to indiawco-cbec@nic.in. The nominations should be sent as soon as possible but not later than 20.03.2022. Incomplete nomination form & proforma and those received after the stipulated date and applications not received through proper channel will not be entertained. Please also refer to the appended Annex I for qualifications and competencies requirements and Annex II for Nomination form and Curriculum Vitae.

4. It is requested that the officers may be advised not to send their nominations to WCO directly. Further, they should not enter in to any correspondence with WCO in this regard. The nomination of suitable officer will be sent to WCO after necessary approvals and as WCO deadlines are fixed and the requisite approvals for final nomination also takes time, it is requested that the nominations be sent well within the due date of 20.03.2022.

Yours sincerely,

[Vivek Kumar]
Deputy Commissioner
Directorate of International Customs(WCO Cell)

Enclosures
1. Annex I (Qualifications and competencies requirements)
2. Annex II (Nomination form and Curriculum Vitae)
3. Proforma

Copy to: The Web Manager, NIC with the request to upload it on CBIC website.